

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1992
ANSWERED ON:08.03.2011
FUNDS FOR SPORTS PROJECTS
Bhaiya Shri Shivraj

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Central assistance provided to the State Governments under the Sports Infrastructure Scheme for promotion of sports in the country , has been discontinued;
- (b) if so, the reasons therefor, State-wise including Madhya Pradesh;
- (c) whether the Union Government proposes to reimburse the funds spent by the State Governments including Madhya Pradesh to complete the sports projects already initiated by them;
- (d) if so, the time by which such amount is likely to be reimbursed to the State Governments; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a):Yes, Madam.

(b):The erstwhile centrally sponsored sports infrastructure schemes were discontinued and shifted to the state sector by the Planning Commission as part of their exercise to rationalize and reduce the number of centrally sponsored schemes.

(c) to (e): After the closure of the schemes, committed liabilities amounting to Rs. 62.51 crore were allowed to be released to states, including Madhya Pradesh, as part of Additional Central Assistance (ACA) or Special Central Assistance (SCA). State-wise breakup of the same is annexed.